

SHRI SATYASADHAN CHAKRA-BORTY : About time and all that we never agreed. I asked you specifically. You should say that this is the recommendation of the Speaker and not of BAC.

MR. SPEAKER : No, no.

आप एग्री करें या न करें, यह आपकी दूसरी बात है ।

This is very wrong on the part of the Professor. It is the whole BAC that settees the time. About sitting on the 18th you said 'No'. Then we said, let it be 25th. So we put it.....This is very wrong.

MR. SPEAKER : Now the question is :

"That this House do agree with the Sixty-sixth Report of the Business Advisory Committee presented to the House on the 17th August, 1984."

(The motion was adopted.)

TAXATION LAWS (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : On behalf of Shri Pranab Kumar Mukherjee, I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958, the Companies (Profits) Surtax Act, 1964, the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974 and the Interest-tax Act, 1974."

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958, the Companies (Profits) Surtax Act, 1964, the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974 and the Interest-tax Act, 1974."

The motion was adopted.

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**Introduced with the recommendation of the Provident.

SHRI S. M. KRISHNA : **Introduce the Bill.

MR. SPEAKER : Prof. Madhu Dandavate—next item.

SHRI SATYASADHAN CHAKRA-BORTY : Before he starts speaking, I demand that the Prime Minister should be present here.

MR. SPEAKER : You cannot force it.

DR. SUBRAMANIAM SWAMY : She should be present all the more as she represents a constituency in Andhra Pradesh.

MATTERS UNDER 377

(i) Need to grant permission for Sonet Lumire at Konark.

MR. SPEAKER : Now we take up matters under 377. Shrimati Patnaik. (*Interruptions*)

Why waste the time unnecessarily ? It will take only 15 minutes or so. Let her complete.

SHRI SATYASADHAN CHAKRA-BORTY : The Prime Minister must be present.

MR. SPEAKER : I cannot force. Shrimati Patnaik.

SHRIMATI JAYANTI PATNAIK (Cuttack) : At present, the Sun temple of Konark is lighted from four corners. The Government of Orissa have proposed to the Archaeological Survey of India for granting permission to have Son-et Lumiere at Konark. Permission is being refused primarily on the ground that it was a temple. In a clarification to the Archaeological Survey of India, State Government have maintained that King Narasingh Dev had built this temple not only for the worship of Sun God but also as a memorial heralding his victory from North to South. Konark is not a living